

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 322 OF 2017

Dated : 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Madhya Pradesh Power Management Co. Ltd.	...	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Ganesan Umapathy
Ms. Vaishnavi V.

Counsel for the Respondent(s) : Mr. Janmali Manikala
Ms. Catherine Ayallore for R-2

Mr. Rajiv Srivastava
Mr. Ganesan Srivastava
Ms. Gargi Srivastava for R-3 to 6

Ms. Vasudha Sen
Mr. Chaitanya Mathur
Ms. Prachi Golechha for R-10

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.10.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj